

5-Day Week in ITDC Hotels

1250. SHRI ANANTA PRASAD SETHI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether there is any proposal under the consideration of Government to implement the formula of 5-day week in ITDC Hotels; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) No, Sir.

(b) Does not arise.

Pension to Freedom Fighters Against whom cases of Abscondence withdrawn

1251. SHRI PURNA CHANDRA MALIK : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the question of grant of freedom fighter's pension to such of those persons against whom case of abscondence had been withdrawn, is under consideration of Government;

(b) the number of persons (freedom fighters) against whom abscondence case was withdrawn; and

(c) how long it will take for the Government to decide the cases mentioned above ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) to (c). The matter regarding grant of pension to the persons who were underground for six months or more and charges against whom were subsequently withdrawn or dropped was considered by the Government and it was decided that pension to these cases should not be sanctioned as a rule. It was also decided that exceptions in deserving cases could be made by Home Minister in exercise of his discretion. The question of granting pensions to such

freedom fighters is, however, under fresh consideration of the Government and as and when a final decision in this regard is taken, the cases falling under this category will be settled in due course. No separate record of such cases has been maintained.

[Translation]

List of Passengers of Plane 'Kanishka'

1252. SHRI C. JANGA REDDY :
DR. A.K. PATEL :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the list of passengers of the ill-fated plane 'Kanishka' made available in Delhi and other places contained only surnames such as Chopra, Gupta, Bedi etc. and did not indicate other requisite information like age, sex, etc.; and

(b) if so, since when the practice of preparing this type of list of passengers has been obtaining in the Air India ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) and (b). Yes, Sir. The passenger list released immediately after the news of crash did not, in some places, give full details of the names of the passengers, because these lists were prepared on the basis of telex messages from various stations of Air India. Age of the passengers is not recorded as a matter of practice. Another list giving full details of the passengers was, however, released subsequently.

Air India follows the practice of indicating both initials and surnames of their passengers in their bookings.

[English]

Birds Hitting at Airports

1253. SHRI R. M. BHOYE : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the number of incidents involving aircrafts that took place over the runways,